

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.P No. 66/(C.G.)/2012
CA No.

CORAM:

Present: SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

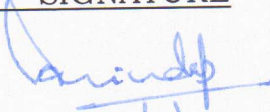
ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 26.09.2016

NAME OF THE PARTIES: Mr. Arvind Parasramka
V/s.
M/s. Minwool Rock Fibres Ltd.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956
and 241/242 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
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1.	Arvind Parasramka.	Petitioner No 1.	
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26/9/2016.

Order

CP No. 66/397-398/CLB/MB/CG/2012

The Respondent side is called absent. Petitioner side is present. Last time also Respondents side was absent. R1 to R21 are called absent.

Owing to their absence, this Bench hereby set ex-parte this Company Petition against all these Respondents.

List this matter for ex-parte hearing on 18.10.2016.

Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)

Sd/-

V. NALLASENAPATHY
Member (Technical)